

either not been absorbed or had been rejected we gave them a better scale of mustering out concessions than those who did not so opt.

Pandit C. N. Malviya: May I know when this Bhopal State army was disbanded and how long it will take for the Bhopal Government to make schemes for their settlement?

Shri Gopalaswami: I cannot answer for the Bhopal Government. We have asked them for schemes and the schemes have yet to come, so far as settlement is concerned.

CENTRAL CHILDREN'S BILL

*2172. **Shrimati Sushama Sen:** Will the Minister of Education be pleased to state:

(a) whether the Government of India contemplate enacting a "Central Children's Bill" as a reformative measure for juvenile offenders; and

(b) how many children's homes are there in the capital city of Delhi?

The Parliamentary Secretary to the Minister of Education and Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) Yes.

(b) There is only one children's home in the capital city of Delhi which is under the administrative control of Delhi State Government.

Shrimati Sushama Sen: May I know if it is a fact that the only juvenile court in Delhi is situated next to the jail and the ordinary amenities for child offenders are not available in Delhi?

Shri K. D. Malaviya: The Delhi State Government can answer this question. I will pass on the wishes of the hon. Lady Member, to the Delhi State Government.

Mr. Speaker: It is no use putting these questions; it is a matter for the Delhi State Government. Next question.

Shri Velayudhan: One question, Sir.

Mr. Speaker: Next question.

SOCIAL EDUCATION

*2173. **Shri Madiah Gowda:** Will the Minister of Education be pleased to state whether any measures suggested by the Planning Commission in the matter of Social Education have been implemented?

The Parliamentary Secretary to the Minister of Education and Natural Resources and Scientific Research (Shri K. D. Malaviya): No, the Commission

is still finalising its report. Nothing can be said at this stage about the implementation of its proposals regarding Social Education.

Shri Madiah Gowda: Is any amount allotted for this purpose in the current year's budget?

Mr. Speaker: I think it is premature to ask this question, when the proposal is still being finalised. Next question.

RECRUITMENT OF SCHEDULED CASTES TO THE ARMY

*2174. **Shri Ajit Singh:** Will the Minister of Defence be pleased to state:

(a) whether any reservation has been made for the Scheduled Castes for recruitment to the Naval, Armed and Air Forces;

(b) if not, why not?

The Minister of Defence (Shri Gopalaswami): (a) No, Sir.

(b) It is Government's policy to recruit officers and men to the Armed Services without any distinction of class or creed.

Shri Ajit Singh: May I know whether Government are aware of the amalgamation of the backward classes Sikh Light Infantry Regimental Centre with the Second Punjab Regimental Centre?

Shri Gopalaswami: They are aware.

Shri Ajit Singh: In view of this fact, can the hon. Defence Minister assure this House that the backward people will get their equal share in regard to promotions, etc., in the army?

Shri Gopalaswami: Scheduled caste people?

Shri Ajit Singh: Backward classes.

Shri Gopalaswami: That, of course, depends upon their having the necessary qualifications.

Jonab Amjad Ali: May I know whether certain classes are preferred for recruitment to the army?

Shri Gopalaswami: No, Sir.

Shri Velayudhan: May I know from the hon. Minister whether the Mahar Regiment still continues or has been amalgamated?

Shri Gopalaswami: The Mahar regiment continues to exist in the old form.

Shri Nana Das: How many scheduled caste officers are there in our army today?

Mr. Speaker: I think it is going into great details. I am going to the next question.

Shri Nana Das: Which is the highest.....

Mr. Speaker: Order, order; next question.

INDO-U. S. TECHNICAL CO-OPERATION AGREEMENT

*2175. **Shri Badshah Gupta:** Will the Minister of Finance be pleased to state what annual interest the Government of India will have to pay to the Government of U.S.A. on account of the Technical Cooperation programme entered into between the Government of India and the Government of U.S.A.?

The Minister of State for Finance (Shri Tyagi): No interest will be payable as the operational agreements entered into under the Technical Co-operation Programme do not provide for any loans being received.

BASIC EDUCATION

*2176. **Shri M. Islamuddin:** Will the Minister of Education be pleased to state the amount allotted to each State in 1951-52 and 1952-53 to train basic teachers?

The Parliamentary Secretary to the Minister of Education and Natural Resources and Scientific Research (Shri K. D. Malaviya): No provision was made during 1951-52 for the training of Basic teachers. During 1952-53, a sum of Rs. 1 crore has been provided for Basic and Social Education, out of which a suitable amount is proposed to be utilized for grants to States for schemes under the 5-year educational plan which includes training of basic teachers.

Shri M. Islamuddin: May I know the amount spent by each State for training of basic teachers?

Shri K. D. Malaviya: I have no information

Shri M. Islamuddin: May I know the total number of teachers trained in India on basic education?

Shri K. D. Malaviya: I have no information.

Mr. Speaker: The point is that the subject is a State subject. He cannot answer all these questions.

Shri M. Islamuddin: I asked about training. May I know whether free and compulsory basic education has been introduced anywhere in India?

Shri K. D. Malaviya: This question is not related to the answer that I have given. These enquiries about basic education schemes should be made from the State Governments.

प्रो० अप्पवाल : क्या मैं जान सकता हूँ कि जो बेसिक शिक्षा उत्तर प्रदेश में है, क्या भारत सरकार उस को सचमुच बेसिक समझती है ?

Mr. Speaker: It is a matter of opinion and interference with the administration of U.P. The question must be addressed to the State Government.

श्री एस० एन० दास : जो रकम इस साल सामाजिक शिक्षा के लिये रखी गयी है, उसके बंटवारे के लिये क्या कोई योजना तैयार की गयी है ?

श्री के० डी० मालवीय : जी नहीं, यह तो पंचवर्षीय योजना के अन्दर एक रकम निर्धारित की गयी है और उसके बंटवारे का जहाँ तक मुझे मालूम है, अभी कोई निश्चय नहीं किया गया है।

Shri B. K. Das: May I know whether there is any Central scheme for the training of teachers or whether each State Government has its own scheme.

Shri K. D. Malaviya: It is a matter for the State Government to decide.

मध्य भारत का केंद्रीय राजस्व और व्यय

*२१७७. **श्री आर० सी० शर्मा :** क्या वित्त मंत्री यह बतलाने की कृपा करेंगे:

(क) पिछले दो वित्तीय वर्षों में केन्द्रीय वित्तीय समन्वय हो जाने के फलस्वरूप मध्यभारत से हुई आय; और

(ख) केन्द्रीय सरकार द्वारा इस आय में से मध्यभारत में कर्मचारियों के वेतन और कार्य-प्रबन्ध पर कितनी राशि व्यय की गई और उसमें से कितनी